

flows from the catchments including the area between Kabini dam in Karnataka and Billigundulu gauging site on the inter-State border and the area between Krishnaraja Sagar dam in Karnataka and the gauging site will come to naught if water is impounded by that dam. The Mekedatu project also does not find mention in the Tribunal's final order or the Supreme Court judgement. The delta region known as the granary of Tamil Nadu is immensely contributing to national foodgrain production. Cauvery delta of Tamil Nadu that was once a prosperous agricultural belt, has undergone drastic reduction in crop due to reduced flow of water. The already water-deficient Cauvery delta of Tamil Nadu will be worst hit by the proposed Mekedatu dam. I urge upon the Government not to grant permission to Karnataka for constructing Mekedatu dam and protect the rights of Tamil Nadu.

Demand to open new bank branches in Uttar Pradesh

श्री विजय पाल सिंह तोमर (उत्तर प्रदेश): महोदय, वर्तमान सरकार बनने के बाद बैंकों का महत्व बहुत बढ़ गया है। लगभग 41.75 करोड़ जनधन खाते खुले हैं। ग्रामीण क्षेत्रों में प्रधानमंत्री आवास योजना, मुद्रा लोन, आयुष्मान भारत योजना, जन आरोग्य योजना, प्रधानमंत्री सुरक्षा बीमा योजना, प्रधानमंत्री जीवन ज्योति योजना, किसान सम्मान निधि योजना, विधवा पेंशन योजना, वृद्धावस्था पेंशन योजना, अटल पेंशन योजना आदि के जितने भी अनुदान लाभ नागरिकों को मिलते हैं, वे अब सीधे उनके बैंक खातों में ट्रांसफर होते हैं, इसलिए विशेष रूप से ग्रामीण क्षेत्रों में बैंकों की भूमिका अब बहुत बढ़ी है। उत्तर प्रदेश के ग्रामीण क्षेत्रों में बैंकों की संख्या मानक से कम होने के कारण नागरिकों को असुविधाएँ हैं। बैंक दूर होने के कारण उनको पैदल जाना पड़ता है और जान-माल का खतरा बना रहता है।

हमारे देश में राष्ट्रीयकृत, निजी, सहकारी, विदेशी, कुल मिलाकर 1.50 लाख के लगभग बैंक शाखाएँ हैं, जिनमें से उत्तर प्रदेश में लगभग 18,000 बैंक शाखाएँ हैं। उत्तर प्रदेश की आबादी लगभग 26 करोड़ है और पूरे देश की आबादी लगभग 135 करोड़ है। इस प्रकार, उत्तर प्रदेश की आबादी पूरे देश की आबादी का लगभग छठा भाग है, इसलिए उत्तर प्रदेश में बैंक शाखाओं की संख्या भी पूरे देश की बैंक शाखाओं का छठा भाग होना चाहिए। इस प्रकार, उत्तर प्रदेश में 25,000 बैंक शाखाएँ होनी चाहिए, यानी उत्तर प्रदेश में 7,000 नयी बैंक शाखाएँ और खुलनी चाहिए।

अतः मेरा आपके माध्यम से माननीय वित्त मंत्री जी से आग्रह है कि उत्तर प्रदेश में 7,000 नयी बैंक शाखाओं को खोलने हेतु आवश्यक कदम उठाए जाएँ, जिससे उत्तर प्रदेश में बैंक शाखाओं की यह कमी दूर हो सके।

Demand to convert Manipur University of Culture to a Central University

SHRI MAHARAJA SANAJAOBA LEISHEMBA (Manipur): Sir, the immense contributions of Manipur State to the nation in the fields of performing arts and sports are a well known fact.

The State Government has established Manipur University of Culture in 2015 with an aim to promote and preserve the rich cultural heritages of the State. As the financial resources of the State are very limited, it becomes very difficult to run the University in the manner as expected by the students from the State, outside the State as well as from the neighbouring countries like Myanmar, Bangladesh, etc., who are desirous to study international-famed Manipuri RASA dance, the classical dance of India, THANG-TA, the indigenous Martial Arts, Sankirtana, listed as Intangible Heritage by UNESCO, besides other aspects of cultures.

Therefore, I request the Government, through this House, for conversion of Manipur University of Culture to a Central University so as to enable to provide better facilities to the students who are studying the above performing arts of the country.

MR. DEPUTY CHAIRMAN: Dr. V. Sivadasan; not present.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Mr. Deputy Chairman, Sir, the Leader of the House has stated on record that on the basis of the request made by some Opposition parties, the Government does not propose to take up the General Insurance Business (Nationalisation) Amendment Bill, 2021 today. In such a situation, I wish to state that the Government doesn't need to take up any further Business today.

MR. DEPUTY CHAIRMAN: The House stands adjourned to meet at 1100 hours on Tuesday, the 10th August, 2021.

The House then adjourned at thirty-nine minutes past four of the clock till eleven of the clock on Tuesday, the 10th August, 2021.